## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 203 OF 2016**

Dated: 27<sup>th</sup> April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Indian Wind Power Association (IWPA) ...Appellant(s)

Vs.

Eastern Power Distribution Co. of Andhra Pradesh Ltd. & Anr. ....Respondent(s)

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Ms. Prerna Singh

## **ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on <u>17.07.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt